

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5933 OF 2000@@
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Sharda Appellant(s)

VERSUS

Dharpal Respondent(s)

DATE : 10-4-2002: This matter was called on for hearing today.@@
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CORAM:
HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Appellant(s): Mr. Naresh Kaushik, Adv.,
Ms. Shilpa Chohan, Adv.,
Mr. O.P. Arya, Adv.,
Mrs. Laliha Kaushik, Adv.

For Respondent(s): Mrs. Nanita Sharma, Adv.,
Mr. Ishar Singh, Adv.,
Mr. Vivek Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

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Mr. Naresh Kaushik, learned counsel appearing for the appellant stated his arguments at 12.20 p.m. and concluded at 3.25 p.m. Thereafter Mrs. Nanita Sharma, learned counsel for the respondent started her argument and concluded at 4.00 p.m.

Hearing stands concluded. Judgment reserved.

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(R.K. Dhawan)
Court Master

(D.D. Jindal)
Assistant Registrar